

32

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2012

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Dilip Timblo
V/s.
Sociedade De-Formento Ind. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956 and 58/59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1 Joseph Kodianthara → Se Counsel
Eric Correia }
Ahal Desai } Advocates
Kunjita Shah }
i/b Kanga & Company
Advocates for Petitioner

Abeesha Farizullahbhoy
a/w Shahn Pradher }
& Asandir Chivalwala } Advocates (P.)
i/b HSA Advocates
for Respondents

ORDER
TCP 07/111/NCLT/MB/MAH/2012

Part heard. List this matter on 14.11.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)